

ITEM NO.27

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 13-09-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Gourave Kumar Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Despite due service on respondent no.2, there is no appearance.

Records of the case have been received.

Four weeks time, is granted to Ld. Counsel for appearing parties to file additional documents, if any.

List again on 08.11.2023.

VIVEK SAXENA
Registrar

pm